



0017105

The High Court of Kerala

Kochi- 682 031  
Dated- 25.02.2020

Proceedings

High Court establishment- reallocation of work among Joint Registrars- orders issued.

Read: 1. High Court proceedings No.A5-68124/2019 dated 1.2.2020.  
2. High Court proceedings of even number dated 19.2.2020.

Order No.A5-52769/2019

The work among the following officers of the High Court is reallocated as follows:

Sl. No.	Name & Designation	Work allocation
1.	Sri.P. Anilkumar Joint Registrar	Filing Section, Filing Data Entry Section, K-Section, Control of Vehicles and Chauffeurs.
2.	Smt.Synthia Thomas Joint Registrar	Decree and GRS Sections, IT Section, Digitisation and e-mailing of CR Judgments.

The above reallocation of work shall come into force with immediate effect.

(By Order)

  
K.Haripal  
Registrar General

To

The Officers concerned.  
The Accountant General (A & E) Kerala, Thiruvananthapuram (3 copies)  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Chief Librarian, High Court  
The Assistant Registrars, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court  
The G (Accounts- I, II & III) Sections, High Court  
The IT Section, High Court (for publishing in the High Court website)  
All Sections, High Court.  
The Kerala Judicial Academy, Athani  
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File